

(b) the number of tractors which have been sent back out of the total number found defective and the progress with regard to the rest ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b). A Delegation representing the manufacturers and exporters of RS-09 tractors, has arrived in India to discuss and settle on the spot problems which have arisen while implementing the Protocol signed on 21st February, 1971. Inspection of RS 09 tractors offered for returned in Gujarat has already been conducted. The State Agro-Industries Corporation has confirmed that it has already received Rs. 7.50 lakhs from the GDR Authorities, covering the cost of 84 modified RS-09 tractors being returned to them. The Rajasthan State Agro-Industries Corporation has also intimated that 52 numbers of RS 09 tractors were modified upto 21st February, 1971. However, 24 farmers only have offered to return their tractors. The inspection of these tractors has already been carried out and these are being returned to the GDR suppliers' Representative. The money is expected to be refunded to the farmers shortly. The GDR Suppliers' Representative has sent a cheque of Rs. 84,401.78 as an advance towards the cost of returned tractors, to the Corporation, and has also promised to remit the balance amount immediately after receiving the formal bill from the Corporation.

The Delegation is currently visiting other States, including Punjab, and progress will be known after some time.

**Crash Scheme for rural Unemployment in Birbhum, West Bengal**

5602. SHRI GADADHAR SAHA : Will the Minister of AGRICULTURE be pleased to state :

(a) the names of the Block Development Offices in the District of Birbhum, where crash programmes have been or being implemented from April, 1971.

(b) the amount allotted for the purpose, Block-wise, and the number of unemployed benefited so far under the scheme ; and

(c) the rate of wage per day ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) to (c). Proposals for implementation under the Crash Scheme for Rural Employment have not so far been received in respect of Birbhum District. The Crash Programme envisages employment of atleast 1,000 persons per district per year for a period of 10 months a wage not exceeding Rs. 100/- per month per person. The amount admissible per district is Rs. 12.50 lakhs per annum.

**Transfers of Employee Provident Fund Organisation and Labour Department Staff in Delhi**

5603. SHRI RAMAVATAR SHASTRI : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether a large number of officers of Employee's Provident Fund Organisation Delhi and offices under the Labour Department are such who have been working in said offices for years together;

(b) whether the former Labour Minister, Shri Sanjivayya had made an announcement to the effect that the officers who had worked for more than three years would be transferred elsewhere; and

(c) whether the said announcement has been implemented so far; if so, the reasons therefor, and the action proposed to be taken by Government in this regard ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) The Provident Fund authorities have reported that it is not a fact that a large number of officers in the Employee's Provident Fund Organisation have been working in Delhi for years together. There is, as a matter of fact, only one such officer.

There are a number of other offices under the Labour Department. Unless particular offices are specified, it is not possible to furnish the information in respect of them.

(b) and (c). No announcement as such was made by the former Labour Minister (Shri D. Sanjivayya). However, the former Labour Minister had directed that officers should be transferred on completion of 3